

Fact-sheet on enforcement related issues for the State/UT

| S. No. | Subject | Information |
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| 1. | Name of State/UT | Tamil Nadu |
| 2. | State Population as per census 2011 | 7,21,38,958 |
| 3. | No. of Districts in the State/UT | 32 |
| 4. | Name and Designation of the Food Safety Commissioner | Name: Dr (Tmt) Beela Rajesh, IAS Designation: Commissioner of Food Safety |
| 5. | Contact details & e-mail | Address: 359, 5 th Floor, DMS Building, Annasalai, Chennai-600006 Tel: 044-24350983, 24351032 Fax: Email: commrfssatn@gmail.com |
| 6. | Name of Nodal Officer and contact details | Name: Dr. K. Vanaja, Additional Commissioner Address: 359, 5 th Floor, DMS Building, Annasalai, Chennai-600006 Tel: 044-24351051 Fax: 044-24351014 Email: |
| 7. | Number of DO | Full Time: 32 Part Time: |
| 8. | Number of AO | 32 |
| 9. | Number of FSO | Full Time: 391 Part Time: |
| 10. | Status of State Food Laboratories | Total Number- 6 Number of functional laboratories- 6 |
| 11. | Number of Food Analyst | 6 |
| 12. | No. of State labs that are NABL accredited | Nil |
| 13. | Food Business Units licensed till date | Online: 80746 Offline: |
| 14. | Food Business Units registered till date | Online: 368666 Offline: |
| 15. | Status of Online (FLRS) license/Registration in districts of States/UTS | |
| a | No. of Districts issuing license/registration ONLINE only | 32 |
| b | No. of Districts issuing license/registration PARTIALLY ONLINE | Nil |
| c | No. of Districts issuing license/registration OFFLINE (MANUALLY) | Nil |
| 16. | Whether State level Advisory Committee is re-constituted (SLAC) | Yes |
| 17. | Whether District level Advisory Committee is re-constituted (DLAC) | Yes |
| 18. | Whether Appellate Tribunal is operational? | Established |

ANNUAL FOOD TESTING REPORT OF ENFORCEMENT SAMPLES (2018-2019)

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| 19. | Number of food samples collected | 14065 |
| 20. | Number of food samples analyzed | 5730 |
| 21. | Number of food samples found adulterated, unsafe, substandard and misbranded | 2601 |
| 22. | Number of cases launched against FBOs | Adjudications- 666 Criminal Court-1718 |
| 23. | Details of Adjudications | No. of Cases disposed- |
| | | No. of cases in which - 1485 penalty is imposed |
| | | Amount of Penalty raised- Rs. 44286450 |
| 24. | Details of Criminal cases | No. of cases convicted-306 |
| | | No. of cases Acquittal- |
| | | Amount of Penalty raised- Rs. 58,25,500 |